

# THE HIGH COURT OF KERALA

**A3-12/2019**

**Kochi-682 031**  
**Dated:02.01.2019**

## NOTICE

There will be a reference before the Full Court at 10.15 a.m., on Thursday, 3<sup>rd</sup> January 2019, in the Chief Justice's Court touching the sad demise of Justice P.Krishnamurthy, former Judge of High Court of Kerala and High Court of Karnataka.

The Honourable the Chief Justice, the Advocate-General and the President of the High Court Advocates' Association will speak on the occasion.

The reference shall be followed by observing silence for two minutes in the Court Hall, everyone standing up.

Regular sitting of the Courts shall commence at **11.00 a.m.**

(By Order)

  
**K.Haripal**  
**Registrar General**

To

The Advocate- General, Ernakulam  
The Director General of Prosecutions & Public Prosecutor, Ernakulam  
The Additional Advocates-General, Ernakulam (2 copies)  
The Additional Director General of Prosecutions, Ernakulam (2 copies)  
The President, Kerala High Court Advocates' Association, Ernakulam  
The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam  
The State Attorney, Advocate General's Office, Ernakulam  
The Secretary, Kerala High Court Advocates' Association, Ernakulam  
The General Secretary, Kerala High Court Senior Advocates'  
Association, Ernakulam  
The Secretary, Indian Law Institute, Ernakulam  
The Senior Counsel, Government of India (Taxes), Ernakulam  
The Assistant Solicitor General of India, Ernakulam  
The Chairman, Bar Council, Ernakulam  
The President of Kerala Federation of Women Lawyers, Ernakulam  
The President, Kerala High Court Advocates' Clerks' Association, Ernakulam

(p.t.o)

The Director of the Kerala Judicial Academy, Athani.

(The contents of this notice may also be brought to the notice of the  
Director(Academics), Kerala Judicial Academy)

The Additional Director of the Kerala Judicial Academy, Athani.

The Member Secretary, Kerala State Legal Services Authority, Ernakulam

The Joint Registrars, High Court

The Deputy Director of the Kerala Judicial Academy, Athani.

The Assistant Director of the Kerala Judicial Academy, Athani.

The Deputy Registrars, High Court

The Protocol Officer, High Court

The Public Relations Officer, High Court

The Finance Officer, High Court

The Private Secretary to the Chief Justice, High Court

The Assistant Registrars and Chief Librarian, High Court

The Assistant Registrars in charge of Decree, 'K' and  
Court Officers' Sections, High Court

The Court Officer to the Chief Justice, High Court

The P.A. & Addl. P.A. to the Chief Justice, High Court

The Private Secretaries to Judges, High Court.

The Court Officers attending the Courts

The Security Officer, High Court

The Assistant Engineer, High Court

The Superintendent(Vehicles), High Court

The Confidential Assistants to the Registrars, High Court

The Confidential Assistant to the Additional Registrar(General Administration),  
High Court

All Sections, High Court

The Court Officers' Section and 'K' Section.

The Kerala Judicial Academy, Athani.

The Civil Sergeants, High Court

The Court Keepers Wing, High Court

The IT Section, High Court

The Admn. Records Section, High Court

The Notice Board, High Court

The File/Stock File.

**Copy submitted to : The Honourable Judges**